

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:919

ANSWERED ON:03.12.2015

Demand and Supply of Power

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Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that certain States are facing acute power crisis;
- (b) if so, the details and the reasons therefor along with the action taken thereon including power required/generated during each of the last three years, State-wise;
- (c) the steps being taken by the Government to resolve power problems in these States particularly in Jharkhand including setting up of power plants in joint venture with private companies, State-wise;
- (d) the percentage of total power demand of the country to be met through these plants along with the financial assistance proposed to be provided to the states for setting up of joint venture plants; and
- (e) whether there are sufficient coal reserves in the country particularly Jharkhand to run thermal power plants if so, the new thermal power plants likely/ proposed to be set up in the country, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) & (b) : Energy shortage in the country during the current year i.e. from April, 2015 to October, 2015 has reduced to 2.4% from 4.1% during the same period last year. Only the states of UP, J&K, Karnataka and North-Eastern States are facing energy shortage more than All India average shortage.

The State/UT-wise total demand and supply of power in terms of energy and peak in the country and generation during last three years 2012-13, 2013-14 and 2014-15 are at Annex-I and Annex-II respectively.

The main reasons for power shortage in some of the states are as under:

- i) Poor financial condition of State power utilities.
- ii) High Aggregate Technical and Commercial (AT&C) losses.
- iii) Inadequate availability of gas.
- iv) Transmission and distribution constraints.

(c) & (d) : Electricity is a concurrent subject. As per Electricity Act, 2003, electricity generation is a delicensed activity and any generating company, including company in Jharkhand, may establish a generating station. The funds for setting up of the generation project(s) is to be arranged by the Generation project developer. Any such generating capacity addition helps in meeting the power demand in the country, including Jharkhand.

(e) : As per the inventory of coal resources assessed by Geological Survey of India as on 1.4.2015, the resources in the State of Jharkhand stand at 81.05 billion tonnes which is 26% of the country's assessed coal resources of 306.6 billion tonnes. Further, the proved reserves in the state of Jharkhand are assessed to be 41.46 billion tonnes which form 31.5% of the country's assessed proved reserves of 131.61 billion tonnes.

The State-wise details of new thermal power plants likely to be commissioned in the country during the remaining period of 12th Plan is at Annex-III.
